

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3501  
ANSWERED ON:15.12.2006  
LAND ACQUISITION BY FOREIGN NATIONALS  
Madhwaraj Smt. Manorama

**Will the Minister of FINANCE be pleased to state:**

(a) whether many foreign nationals who come to Goa as tourists, get involved in land acquisition deals in violation of Foreign Exchange Management Act (FEMA); and

(b) if so, the details thereof and the action taken/to be taken in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

a) Some instances of foreign nationals of non-Indian origin, both resident in and outside India, allegedly engaged in purchasing immovable properties in Goa have come to notice.

b) Enquiries have been initiated and the matter is under investigation.